GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH RESEARCH

LOK SABHA UNSTARRED QUESTION NO. 1824 TO BE ANSWERED ON 27th JULY, 2018

REGULATION OF ART CLINICS

1824. SHRI RAHUL SHEWALE: SHRI SANJAY DHOTRE: SHRI BHARTRUHARI MAHTAB:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the Guidelines for Accreditation, Supervision and Regulation of ART clinics in the country;
- (b) whether commercial surrogacy is being carried on across the country despite advisory of the Union Government not to support the same;
- (c) if so, the number of cases that have come to the notice of the Government during the last three years and the current year, State/UT-wise along with the action taken by the Government in such cases so far; and
- (d) the number of complaints regarding pre-natal sex determination tests being carried out at ART clinics in the country that have come to the notice of the Government during the said period?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a): The guidelines for Accreditation, Supervision and Regulation of ART Clinics in the country have not yet been finalized.
- (b) & (c): No such data is maintained by the Department of Health Research.
- (d): No complaints regarding pre-natal sex determination test being carried out at ART Clinics in the country has come to the notice of the Department of Health Research.